

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1494
ANSWERED ON:18.11.2010
SETTING UP OF BPCL KOCHI REFINERY
Dhanaplan Shri K. P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has any plan to acquire the land for Bharat Petroleum Corporation Ltd., Kochi, Refinery for its safety belt and pollution control board; and

(b) if so, the details thereof and the package declared by the Government for the purpose?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIJITIN PRASADA)

(a) In order to meet the land requirement for the ongoing Capacity Expansion cum Modernisation Project Phase-II(CEMP-II) and also to meet the environmental stipulations and green belt/safety requirements of Bharat Petroleum Corporation Limited - Kochi Refinery has initiated land acquisition proceedings for about 100 acres of land, of which possession of around 43 acres has already been taken.

(b) The price for the land already acquired as above has been fixed by the Government of Kerala on the recommendations of District Level Purchase Committee which has been ratified by the State level Empowered Committee